

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

434/241/ND/18

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2019**

**NAME OF THE COMPANY: M/s. Anupam Gupta And Another V/s. M/s.
Overseas Courier Service (India) Pvt. Ltd. & Others**

SECTION OF THE COMPANIES ACT: 241


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Sumant De, Advocate

Present for the Respondent: Dr. U. K. Chaudhary, Sr. Advocate with
Mr. Sanjeev K. Kapoor, Mr. Gaurav Juneja,
Ms. Saman Ahsan and Mr. Aditya, Advocates

ORDER

Ld. Sr. Counsel submits that the reply shall be filed within 2 days on behalf of Respondent 2 to 6. List this case for further consideration on 1st February, 2019.


**(V. K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**